

(b) if so, the number of hours given for broadcasting the tribal language programmes like Gondee and Korkee; and

(c) the number of hours allotted to broadcasting agricultural, sanitary and health related subjects for the rural education during each of the last three years?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) Yes, Sir. Betul, being a Local Radio Station, broadcasts programmes in the principal language of the area i.e. Hindi. In addition, folk music in Gondee is also broadcast for 20 minutes on an average every week regularly. No programme is broadcast in Korkee.

(c) During the last 3 years, the Station broadcast everyday a programme of 30 minutes duration devoted to agriculture, health, sanitation, and related subjects.

[Translation]

Telephone Facility in Hospitals in U.P.

4235. SHRI RAJENDRA AGNIHOTRI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of hospitals in U.P. which have been provided free telephone so far;

(b) whether the Government propose to provide 'trip facility' during 1997-98; and

(c) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) to (c) Sir. The information is being collected and will be laid on the Table of the House.

[English]

TDM, Ghaziabad

4236. COL. RAO RAM SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) since when the office of Telecom Divisional Manager, Ghaziabad is functioning;

(b) whether the Government propose to upgrade the office of TDM to GMT;

(c) since when the present GMT Ghaziabad is posted and the number of telephones provided in Ghaziabad since the TDM's office started functioning; and

(d) the details of the transfer order of A.E.'s issued during the regime of the present GMT and the reasons for so many transfers?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The office of TDM Ghaziabad was functioning from April 1986 to October, 1990.

(b) The office of TDM Ghaziabad was upgraded to G.M. Telecom Ghaziabad in October, 1990.

(c) The present GMT is posted at Ghaziabad from 30.1.1996 and number of telephones provided in Ghaziabad since the TDM office started working is 1,05,689.

(d) The details of the transfer of AEs issued during the regime of present GMT alongwith the reasons are enclosed as Statement.

Statement

Regarding: Transfer of A.E.'s

Total 47 transfer orders have been issued and all are in the interest of service due to vast expansion of Ghaziabad Telecom. Net-work and installation of new technology equipments including transmission media. Main reasons for transfers are detailed below: (Total 47 officers were effected).

No. of transfer	Reason
6.	To the interest of training including foreign training.
6.	In the interest of installation of new technology equipments.
6.	De to creation of new posts.
1.	Due to commissioning of new exchanges.
1.	Due to retirement of AE's.
8.	Vacancy caused due to promotion of AE's/ ADE's to D.E.,
A.	Most of the transfer orders have been issued at the same stations and in the same buildings to avoid disturbance to the officers.
B.	Not a single representation against any of the transfer orders from any officer has been received so far.

Safety in Mines

4237. SHRI NAMDEO DIWATHE : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have recently reviewed the effectiveness of mine safety arrangements and standards;

(b) if so, the details of the outcome of the review;

(c) the details of recommendations made at 27th International Conference on safety in mines research institutes; and

(d) the reaction of the Government thereon?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b) A sub-committee of the consultative committee of the Ministry of Labour which

was constituted on 20.11.95 by the Ministry of Parliamentary Affairs to study the status of safety in Mines and to suggest suitable remedial measures for ensuring better safety standards has submitted its report to the Government on 18.04.96. The major recommendations of the said committee are as under :

- (i) Amendments to the Mines act, 1952 and the Rules and Regulations framed thereunder for effective enforcement.
- (ii) Training to the officers of the Directorate General of Mine Safety and the Workmens' Inspectors.
- (iii) Strengthening of the Directorate General of Mines Safety by providing adequate and requisite manpower.
- (iv) Holding of conference on safety in Mines.

(c) and (d) During the deliberations of the 27th International Conference on safety in mines research institutes, held from 20th to 22nd February, 1997, stress was laid on holding the conference after every two years to provide a forum for individuals and organisations to discuss problems of mining safety and health. It has been recommended that a stable source of fund is necessary for safety research and monitoring. Areas have also been identified where technology transfer and research is to be done in priority. Recommendations received need to be balanced with the compulsions of resources for being given effect to.

12.00 hrs.

PAPERS LAID ON THE TABLE

Annual Report and Review of the working of the HTL Ltd. Chennai, for the year 1995-96.

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : Mr. Deputy Speaker, Sir, I beg to lay on the Table the following papers :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (I) of section 619A of the Companies Act, 1956 :
 - (i) Review by the Government of the working of the HTL Limited, Chennai, for the year 1995-96.
 - (ii) Annual Report of the HTL Limited, Chennai, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1720/97]

- (3) A copy of the Memorandum of Understanding (Hindi and English versions) between the HTL Limited and the Department of Telecommunications for the year 1996-97.

[Placed in Library. See No. LT-1721/97]

- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Telecommunications for the year 1997-98.

[Placed in Library. See No. LT-1722/97]

Detailed Demands for Grants of the Ministry of Mines for the year 1997-98.

[English]

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Mines, for the year 1997-98.

[Placed in Library. See No. LT-1723/97]

Annual Report of the Indian Institute of the Mass Communication, New Delhi for the year 1995-96.

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : Sir, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1724/97]

Detailed Demands for Grants of the Ministry of Food for the year 1997-98

[Translation]

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : Sir, I beg to lay on the Table the following papers :

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food for the year 1997-98.

[Placed in Library. See No. LT-1725/97]